IN THE MINISTRY OF PARLIA-MENTARY AFFAIRS (SHRI P." NAM-GYAL) Madam, I beg to lay on the Table, under section 8A of the Dock Workers (Regulation of Employment) Act. 1948. a English and Hindi) of the copy (in Ministry Surface **Transport** of Notification S. O. No. 468 . (E), dated the 4th May, 1988, publishing the Bombay Dock Workers (Regu-| lation of Employment) Amendment Scheme, 1988. [Placed in Library. See No. LT-6487/88].

Special

JAMIA MILLIA ISLAMIA BILL, 1988

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI P. SHIV SHANKER): Madam, T beg to move for leave to introduce a Bill to establish and incorporate a teaching University in the Union territory of Delhi and to provide for matters connected therewith or incidental thereto.

The question was put and the m was adopted.

SHRI P. SHIV SHANKER; Madam, I introduce the Bill.

ANNOUNCEMENT RE. GOVERNMENT BUSINESS FOR THE WEEK COMMENCING 29TH AUGUST, 1988

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI M. M. JACOB): Madam, I beg to announce that the Government business in this House for the week commecing Monday, the 29th August. 1988 will consist of: —

- (1) Consideration of any item of Government business carried over from today's Order Paper.
- (2) Discussion on the Resolution seeking disapproval of the Preven tion of Illicit Traffic in Narcotic Drugs and Psychotropic Substances Ordinance, 1988 and consideration

and passing of the Bill as passed by the Lok Sabha, in replacement thereof.

- (3) Consideration and passing of the Jamia Millia Islamic Bill, 1988.
- (4) Consideration and passing of the following Bills, as passed by the Lok Sabha:

The Motor Vehicles Bill, 1988.

- (b) The Water (Prevention and Control of Pollution) BUI. 1988.
- (c) The Code of Criminal Procedure (Amendment) Bill, 1968.
- (5) Discussion on the Resolution seeking disapproval of the Benami Transactions (Prohibition of the Right to Recover Property) Ordinance, 1988 and consideration and passing of the Bill, as passed by the Lok Sabha, in replacement the

SPECIAL MENTIONS

Supply of defective and ineffective polio Vaccines

SHRI RAM JETHMALANI (Kar-nataka): Madam Deputy Chairman, I am very much grateful to you for having permitted me to mention this matter though I cannot help expressly regret that a somewhat more important matter'has been left out which I wanted to mention namely the lack of security in'Kashmir. However, I must take advantage of your kindness to mention what I regard as a tragedy which is of a much greater proportion than the notorious Bhopal tragedy. The Bhopal tragedy was conspicuous because there was an explosion and it could not be concealed. But what is now reported is somethink really much worse. I am talking, of the amazing discovery, blood-curdling discovery, if you